

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 266 OF 2017 &
IA NO. 1620 OF 2018**

Dated: 12th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GAIL India Ltd. ...Appellant(s)
Vs.
The Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Sonali Malhotra

ORDER

List the matter for hearing on 6-2-2019.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

tpd/vg